

NOTIFICATION NO. 102 / 2021

All PIL/Writ Petitions relating to COVID-19 issues filed before the Principal Seat at Madras as well as in the Madurai Bench of Madras High Court, including the PIL/Writ Petitions relating to COVID-19 issues filed in the Summer Vacation 2021, shall be listed before the Hon'ble First Division Bench in the Principal Seat at Madras.

As far as such PIL/Writ Petitions filed before the Madurai Bench of Madras High Court are concerned, on numbering, soft copies of the case papers are to be sent to the Principal Seat at Madras, for listing before the Hon'ble First Division Bench.

// BY ORDER OF THE HON'BLE THE CHIEF JUSTICE //

HIGH COURT, MADRAS :
DATED : 12.05.2021 :

M. N. SENTHIL KUMAR
REGISTRAR (JUDICIAL)
